

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**5. Interlocutory Application/112/2024 IN TP/18(MB)2014**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Level Construction Private Limited**  
**V/s**  
**Sahanika Pvt Ltd**  
**IN THE MATTER OF**  
**Emgee Homes Pvt. Ltd.**  
**V/s**  
**Sahanika Pvt. Ltd.**

**Section: Rule 11 of NCLT 58, 59, 397-398 of Companies Act, 2013**

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**ORDER**

**Interlocutory Application/112/2024** :- Adv. Gaurav Mehta, Adv. Ms. Sonali Aggarwal appeared for the Respondent. None has appeared on behalf of the Applicant/Petitioner. List this matter on **19.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**